

**Natural Gas Found in Port Canning Area**

- \*486. { Shri Subodh Hansda:  
 Shri S. C. Samanta:  
 Shri Indrajit Gupta:  
 Shri Yashpal Singh:  
 Shrimati Jyotsna Chanda:  
 Shri H. V. Koujalgi:  
 Shri A. N. Vidyalkankar:  
 Dr. Mahadeva Prasad:  
 Shri Narendra Singh Mahida:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that natural gas has been struck in Port Canning area in West Bengal;

(b) if so, at what depth;

(c) whether it indicates any oil reserve in that area; and

(d) if so, to what extent?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Gas was struck by the Indo-Stanvac Petroleum Project at about 13,000 f. depth in a well drilled near Port Canning.

(c) and (d). This calls for further investigation which is being undertaken.

**Biggest Oilfield Found in Gujarat**

- \*487. { Shri Rameshwar Tantia:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri Bibhuti Mishra:  
 Shri P. R. Chakravortti:  
 Shri P. C. Borooah:  
 Dr. L. M. Singhvi:  
 Shrimati Tarkeshwari Sinha:  
 Shri Hukam Chand Kachhavalya:  
 Shri Bade:  
 Shri Brij Raj Singh:  
 Shri D. D. Puri:  
 Shri Mohammad Elias:  
 Shri Jashvant Mehta:  
 Shri P. Venkatasubbalah:  
 Shri Ravindra Varma:  
 Shri Hem Raj:

- { Shri Kindar Lal:  
 Shri Vishwa Nath Pandey:  
 Shri Yashpal Singh:  
 Shrimati Renuka Barkataki:  
 Shri Onkar Lal Berwa:  
 Shri Bagri:  
 Shri H. V. Koujalgi:  
 Shri A. N. Vidyalkankar:  
 Dr. Mahadeva Prasad:  
 Shri Raghunath Singh:  
 Shrimati Sharda Mukerjee:  
 Shri S. M. Banerjee:  
 Shri D. J. Naik:  
 Shri Narendra Singh Mahida  
 Shri Madhu Limaye:  
 Shri Ram Sewak Yadav:  
 Shri Chhotubhai Patel:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that one of the biggest oil-bearing structure has been found in Gujarat;

(b) if so, its details and potentiality; and

(c) when the drilling in the area is likely to be started?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) to (c). indications of large structures have been found in the Gulf of Cambay but whether these are oil bearing will be known only after detailed seismic survey and exploratory drilling. It is proposed that subject to results of further seismic surveys, such drilling will start in January, 1966.

**Central Police Forces**

- \*488. { Shri Indrajit Gupta:  
 Shri Bagri:  
 Shri Yashpal Singh:  
 Shrimati Renuka Ray:  
 Shri Warior:  
 Shri Surendranath Dwivedy:  
 Shri Ram Sewak Yadav:  
 Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether it has been decided to set up two Central Police Forces specially for industries and for ports and docks;

(b) if so, whether the State Governments have been consulted in the matter and whether all of them have given their approval; and

(c) the reasons for divesting the State Governments of their responsibility in these spheres of law and order?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) There is no proposal to set up Central Police Forces as such. However, a proposal to set up an Industrial Security Force is under consideration.

(b) State Governments have been consulted about constituting the Industrial Security Force and most of them have agreed to the scheme.

(c) This Force is meant mainly for the better protection of the property of the Central Government, its corporate undertakings and also vital plants in the private sector. It is not intended to take away the responsibility of the State Government in regard to the maintenance of law and order.

#### Separation of Judiciary From Executive

- \*489. { Shri Surendra Pal Singh:  
Shri Bagri:  
Shri Hem Raj:  
Shri Kindar Lal:  
Shri Vishwa Nath Pandey:  
Shrimati Tarkeshwari Sinha:  
Shri S. N. Chaturvedi:  
Shri H. C. Linga Reddy:

Will the Minister of Home Affairs be pleased to state:

(a) the steps taken to bring about separation of the judiciary from the executive in pursuance of Article 50 of the Constitution of India;

(b) whether the separation of judiciary from the executive has been done in all the States;

(c) if not, the names of the States which have not done so and the reasons therefor; and

(d) whether the Central Government have laid down any criteria for judging the separation of the executive from the Judiciary, and if so, what are they?

**The Minister of State in the Ministry of Home Affairs (Shri Hathl):** (a) The States which are responsible for the administration of Justice are aware of the requirements of Article 50 of the Constitution. The question of the Central Government taking steps in that connection does not arise.

(b) Not yet, Sir.

(c) and (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4783/85].

#### राज्यों के मुख्य मंत्रियों का सम्मेलन

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- \*490. { श्री बागड़ी :  
श्री रा० बरका :  
श्री यशपारु सिंह :  
श्री कनकसबं :  
श्री राम सहाय पाण्डेय :

क्या गृह-कर्म मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या जुलाई में राज्यों के मुख्य मंत्रियों का एक सम्मेलन हुआ था;

(ख) यदि हां तो उसमें किन विषयों पर चर्चा हुई;

(ग) क्या बरने हुये मस्यो के विषय पर भी चर्चा हुई थी; और

(घ) यदि हां, तो उसका क्या परिणाम निकला ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : (क) 6 और 7 जून 1965 को राज्यों तथा संघ राज्य क्षेत्रों के गृहमंत्रियों का एक सम्मेलन नई दिल्ली में हुआ था। कुछ ऐसे मुख्य मंत्रियों ने भी इन सम्मेलन में